



By e-mail

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-93/98/2717/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Surajit Kumar Dhar,
Member,
MACT, Cachar.

Dated Guwahati the 16th May, 2019.

Sub: **Casual Leave.**

Ref:- Your letter No. SMACT/18/IV/1/255 Dated, 15th May, 2019.

Sir,

With reference to the above, I am directed to inform you that, your prayer for 1(one) day Casual Leave on 16.05.2019, has been granted/rejected.

Yours faithfully,

Sd/-

JOINT REGISTRAR (VIGILANCE)

Memo NO.HC.VII-93/98/2718/A, dated 16'05'19

Copy to:

- ✓ 1. The Systems Analyst, Gauhati High Court, Guwahati.

JOINT REGISTRAR (VIGILANCE)

Polan